

[Shri George Fernandes]

and for matters connected therewith or incidental thereto

MR SPEAKER The question is

"That leave be granted to introduce a Bill to provide for the acquisition and transfer of the undertakings of Messrs Gresham and Craven of India (Private) Limited for the purpose of ensuring the continuity of production of goods which are vital to the needs of the Railways and of the industries manufacturing engineering products and for matters connected therewith or incidental thereto"

The motion was adopted

SHRI GEORGE FERNANDES I introduce the Bill

STATEMENT RE GRESHAM AND CRAVEN OF INDIA (PRIVATE) LIMITED (ACQUISITION AND TRANSFER OF UNDERTAKINGS) ORDINANCE

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI) I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Gresham and Craven of India (Private) Limited (Acquisition and Transfer of Undertakings) Ordinance 1977

PAYMENT OF BONUS (AMENDMENT) BILL*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) I beg to move for leave to introduce a Bill further to amend the Payment of Bonus Act, 1965

MR. SPEAKER The question is

'That leave be granted to introduce a Bill further to amend the payment of Bonus Act, 1965'

The motion was adopted

SHRI RAVINDRA VARMA I introduce the Bill

STATEMENT RE PAYMENT OF BONUS (AMENDMENT) ORDINANCE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Payment of Bonus (Amendment) Ordinance 1977

12 46 hrs

MATTERS UNDER RULE 377

(1) DRAUGHT AND FAMINE SITUATION IN CERTAIN AREAS OF MAHARASHTRA

श्री हरीशंकर महाले (मालेगांव)
अध्यक्ष महोदय, अगस्त महीने में उत्तर प्रदेश में बहुत बारिश हुई और बाढ़ आई और खेती और देहातो में मकानों को नुकसान पड़ा। उस पर यहाँ सुनवाई हुई और लोक सभा में बहस हुई। इसके बाद तमिलनाडु में समुद्र में बाढ़ तूफान आया और मद्रास तथा अन्य विभागों में बड़ी प्राण-हानि हुई और इसके बारे में लोक सभा में बहस हुई और भारत सरकार ने सहाय-भूति पूर्वक इस पर विचार किया और कुछ कदम उठा कर उनकी मदद की।

[Introduced with the recommendation of the President]

*Published in Gazette of India Extraordinary Part II, Section 2, dated 21-11-77